

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 105
(IB)-411(PB)/2019

IN THE MATTER OF:

Oriental Bank of Commerce

.....

Petitioner

v.

M/s. M.B Malls Pvt. Ltd.

.....

Respondent

SECTION: UNDER SECTION 7 of the IBC, 2016

Order delivered on 20.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant :


Mr. Prashat Kumar, Mr. Ajay Sharma, Advs.

For the respondent:

Ms. Kanishka Prasad, Adv.

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)